

12.02 hrs.

[English]

SHRI SAIFUDDIN CHOUDHARY (Katwa) : Sir, I think, all the Members of this House are shocked and we are shocked every day at the killing of our innocent people by the militants. Now the two incidents that came to our notice have taken place yesterday. One is in Haryana where militants struck in a big way and killed 26 people in a bazar and the second Pilibhit and Lakhimpur Kheri districts Uttar Pradesh, where fifteen people have been killed.

The things are taking place every day. Sometimes we take notice; sometimes we do not. It has become a kind of a normal happening. Our sensitivities have become blunted. But we cannot just allow things to happen like this in our country. In this House, we have a duty to seek information from the Government. We have a right to know what kind of action also they are going to take in relation to Punjab which is at the root of this spread of terrorism all over the country. They are now spreading in different parts where peace is prevailing. They are trying to spread in Bihar. They are trying to spread in West Bengal.

In Haryana, they have already spread and then in Rajasthan, in Uttar Pradesh in the Terai region. There is a design behind it. It seems to me that by this kind of desperate acts, they want that a backlash must take place whereby their hope to establish a kind of Khalistan is achievable. Now if we are to foil this design, we have to encourage our people to come out in the streets to defeat this game and to isolate the terrorists. It is a very big political task where everyone has to contribute and Government has to take a lead.

We hope that during the extended time of President's rule in Punjab, the elections will take place. An attempt is also being made that these elections do not take place at the expiry of the President's rule. How are we going to tackle this situation. So, I de-

mand that the Government should share with this House, share with the Members, what action they are going to take charged to solve the problem in Punjab to inspire confidence in the people and to coordinate the activities, intelligence activities, police activities, para-military forces activities with other States, and they being the coordinator, to really foil the design of the terrorists so that innocent people are not killed in this manner.

SHRI ANBARASU ERA (Madras Central): Mr. Speaker, Sir, the B&C Mill in Madras is very reputed. It is one of the oldest mills in the country. Recently, the management has carried out a lock-out as a result of which 8,000 employees have been thrown out of job. It is all due to the anti-labour policy followed by the management. Local Member of the Legislative Assembly, Mr. U. Balaraman, and 8,000 employees are now sitting on an indefinite hunger-strike. They have also taken up the matter with the High Court and the High Court has given a clear direction to reopen the mill. But the management is very adamant and they are not reopening the mill. Therefore Sir, through you, I urge the hon. Textile Minister to give a clear direction to reopen the mill to save the lives of 8000 employees and their family members.

*(Interruptions)**[Translation]*

KUMARI UMABHARTI (Khajuraho): Mr. Speaker, Sir, I had got an opportunity to visit South Africa on a special invitation to participate in a religious yajna organised by the people of Indian origin. For this purpose, I had been granted special permission by the leaders of my party as also by the Ministry of External Affairs. Earlier also I had visited South Africa in 1978. I had been an eyewitness to the changes occurred there between 1978 and 1991. At present about ten lakh people of Indian origin live there and they are as prosperous and educated as NRIs in United States of America. However, the people who migrated there, were from Bihar and Uttar Pradesh. They had started